GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1756 ANSWERED ON:04.12.2012 NATIONAL REGISTER OF CITIZENS Panda Shri Prabodh;Tarai Shri Bibhu Prasad;Thakur Shri Anurag Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has undertaken the task of updation of the National Register of Citizens (NRC) in Assam;
- (b) if so, the details thereof along with the present status of the task including the causes for the delay in completion of the task;
- (c) the target date fixed for completion of NRC updating work; and
- (d) the steps taken to ensure that only genuine citizens are included in the NRC?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): In the tripartite meeting held on 5.5.2005 to review the implementation of Assam Accord, the Government of Assam agreed to updation of National Register of Citizens (NRC), 1951. Pursuant to the above, the Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003 was amended based on modalities received from Government of Assam for updation of National Register of Citizens (NRC) 1951 in Assam based on relevant records. Pilot Projects for updating of NRC in two blocks (one each in Kamrup and Barpeta districts) was initiated. However, due to law and order problems in Barpeta district, the work of updating the NRC was stopped. The State Government constituted a Cabinet Sub-Committee to look into the issues, and to give recommendations on the guidelines/procedure to be followed for updation work. The State Cabinet Sub-Committee had submitted its report to the State Government. The Govt. of Assam approved the recommendations of the State Sub-Committee and referred the same to the Register General of India (RGI) for further action. RGI has examined the recommendations of the State Govt. and sought certain clarifications from the State Govt. which are still awaited.